<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **11.07.2025** :

The Single Bench presided over by **the Hon'ble Shri Justice Shyam C**. **Chandak** will take up the following matter in **Chamber No.66-A at 2.30 p.m.,** as per the board to be notified separately.

<u>'FOR SPEAKING TO THE MINUTES'</u>

CRIMINAL APPEAL NO. 853 OF 2023

Mr. Rajendra Govind Vaidya

V/s.

Shri Digamber Damaji Vaidya and Anr.

Dated this 10th day of July, 2025.

By Order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. **sd/-**(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.